(c) the steps taken or proposed to be taken by Government to meet the situation while ensuring smooth planned development of the country:

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(d) whether Government have decided

to stop imports under PL 480; and

- (e) the latest position of foreign exchange reserves in the country and the likely impact of these factors on the implementation of the Fourth Five Year "Plan?
- THE MINISTER OF STATE IN THE MINISTRY OF FINANCE ' (SHRI K. R. (a) and (b) Only the United States suspended economic aid to India following the recent Indo Pak conflict, and this affected four agreements concluded with the US-Agency for International Deveto the extent that the amounts available under these agreements were not covered by irrevocable letters of credit. The credit thus suspended was of the order of \$ 87.5 million.
  - (c) Efforts are being made to increase self-reliance by increasing indigenous production and promotion of exports to pay for the imports needed for the implementation of the Fourth Five Year Plan. In addition alternative sources of supply from other credits and from rupee areas are being located: and where this is not possible allocation of free foreign exchange is being made to the extent possible.
    - (d) Government have decided to stop the import of wheat under PL 48O.
    - (e) The foreign exchange reserves excluding gold and SDRs are about S 680 million. Efforts are being made as explained in (c) above to ensure the implementation of the Fourth Five Year Plan.

## DEVELOPMENT OF SEASIDE RESORTS

\*8. SHRI BALACHANDRA MENON: SHRI M. V. BHADRAM:

Will the Minisier of TOURISM AND CIVIL AVIATION be pleased state

(a) whether there is any proposal under Government's consideration to develop seaside resorts in the country to attract tourists:

to Questions

- (b) if so, the number of seaside resorts to be developed during the current year;
- (c) the estimated amount likely to be spent on their development?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. A beach resort is being developed at Kovalam near Trivandrum.

(c) A provision, of Rs. 86.58 lakhs has been made by the Department of Tourism for the first phase of Kovalam's development. In addition, the India Tourism Development Corporation has provided a sum of Rs. 135 lakhs for accommodation at this beach resort. Provisions of Rs. 20 lakhs and 30 lakhs have been made in the Forth Plan period by the Department of Tourism and the ITDC respectively, for the development of

## OVERDRAFTS BY STATES

\*9. SHRI A. D. MANI: SHRI M. K. MOHTA: SHRI DAHYABHAI V. PATEL: **PRANAB KUMAR** MUKHERJEE: SHRI S1TARAM JA1PURIA: SHRI BIRA KESARI DEO: DR. K. MATHEW KUR1AN : SHRI CHANDRASEKHA-RAN:

Will the Minister of FINANCE be pleased to state;

(a) vvhat is the overdrafts position of the various States as on the 1st March, 1 1972;

- (b) whether the Government of Mysore had threatened not to clear the overdrafts if the Central Government did not give special grant to that State; if so, the reac tion of the Union Government thereto; and
- (c) what steps if any, have been taken by the Central Government to reduce the overdrafts of the States concerned?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIK.R. GANESH): (a) A statement is laid on the Table of the House.

- (b) No, Sir.
- (c) The Government of India have been urging all States to keep their financial position under review, to contain their plan and non-Plan expenditure within the available resources and to avoid recourse to overdrafts. Discussions have been held recently with States having overdrafts on the Reserve Bank. The concerned State Governments have agreed to initiate suitable measures to reduce the overdrafts, including economies in non-PIao expendi ture and mobilisation of additional resour ces. Details regarding the follow-up action that would need to be taken to prevent any further increase in the over drafts have not yet been finalised.

STATEMENT Overdrafts of

States as on 1st March, 1972

(Rs. Crores)

1.	Andhra Pradesh			86,07
2.	Assam			9.58
3.	Bihar			34.49
4.	Haryana	* = 2	•••	8.03
5.	Kerala	***	•••	51.14
6.	Maharashtra	•••	***	23.51
7.	Mysore	•••	***	76.32
8.	Rajasthan	***	•••	73.87
9.	Tamil Nadu	•••		76.44
10.	West Bengal	•••	•••	22.23
	Total		461.68	

## INVESTMENT IN PHARMACEUTICAL INDUSTRY

\*10. SHRI RAJENDRA PRATAP SINHA : SHRIARJUNARORA: SHRIKRISHAN KANT :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) what is the capital investment in dollars and sterling in the pharmaceutical industry in the country;
- (b) the repatriation of profits, head office expenses, payments for know-how by the industry during the years 1969-70 and 1970-7); and
- (c) what are the details of the profits and other dues that are yet to be repatriaied?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE):

- (a) The total foreign private investment in the pharmaceutical industry, as on the 31st March, 1968, was Rs. 42.5 crores, but a break up as between dollars and sterling is not available.
- (b) According to the information available with the Reserve Bank of India, the amounts remitted and approved for remittance were of the order of Rs. 4.83 crores and Rs. 4.86 crores during 1969-70 and 1970-71 respectively.
- (c) The required information is not available.

## ALLEGED TORPEDOING OF INS KHUKRI By U. S. Submarine

\* 11. SHRIK. C. PANDA: SHRI S. G. SARDESAI: SHRI BHUPESH GUPTA: SHRI J. S. TILAK: 2/LT. K. P. SINGH DEO: SHRI BHOLA PRASAD:

Will the Minister of DEFENCE be pleased to state :